## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/71/CAA/2017

NAME OF THE TRANSFEROR
NAME OF THE TRANSFEROR

: MAGIC WOODS EXPORTS PVT LTD : MODULAR KITCHEN.COM PVT LTD

NAME OF THE TRANSFEREE

: INDYCA SOLUTIONS I PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K.RAMASAMY

Gilmon konar

Coursel for Petitioner

C.v.My

## **ORDER**

Counsel for Petitioner present. The representative of the Official Liquidator present and filed the report. The same is placed on record. Matter is posted for arguments. Put up on 29.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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